

Corporation for working the Mines; and

(d) if so, when the Corporation is likely to be set up?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) It is hoped as soon as possible.

(c) and (d). It will probably be necessary to set up an autonomous statutory corporation or a Government owned private limited company for this purpose. A final decision will be taken when the matter has been fully examined and the requisite financial resources and foreign exchange have been assured.

Utkal University

*668. **Shri Sanganna:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 1361 on the 30th August, 1957 and state:

(a) whether any decision on the development proposals of the Utkal University has since been arrived at; and

(b) if so, with what results?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 140.]

Untouchability

*669. **Shri Siddlah:** Will the Minister of Home Affairs be pleased to refer to the Statement laid in reply to Unstarred Question No. 1403 on the 9th September, 1957 and state:

(a) the type of the technical and trained personnel that were in shortage in the States of Bombay, West Bengal, former Travancore-Cochin and the Union territory of Delhi on account of which large amounts sanctioned for removal of untouchability could not be spent;

(b) the action taken to remedy the same; and

(c) when were the schemes of various States for the years 1956-57 and 1957-58 finalized?

The Deputy Minister of Home Affairs (Shrimati Violet Alva): (a) and (b). The necessary information is being collected from the State Governments concerned and will be laid on the Table of the House as soon as received.

(c) A statement, showing the dates of receipt of the finalised schemes from the State Governments during 1956-57 and 1957-58 respectively is laid on the Table of the House. [See Appendix II, annexure No. 141.]

Rehabilitation of Jhumias

842. **Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 337 on the 25th July, 1957 and state:

(a) the total number of petitions received from the tribal Jhumias who are waiting for rehabilitation in each division of Tripura;

(b) whether it is a fact that some of these petitions are 3 or 4 years old;

(c) whether rehabilitation work has been slowed down due to lack of staff, particularly staff for survey work and other preliminary work of investigation; and

(d) the steps proposed to be taken to expedite the work of rehabilitation?

The Deputy Minister of Home Affairs (Shrimati Violet Alva): (a) A statement containing the requisite information is laid on the table of the Lok Sabha. [See Appendix II, annexure No. 142.]

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.